

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 128
Appeal/7(AHM)2021

Order under Section 58 r.w 59 of Co.Act, 2013

IN THE MATTER OF:

Bharat Vijaybhai Bhatt
V/s
Flowchem Emgineering Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..15/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :


ORDER

Due to technical problem in net, no one appeared for the Petitioner as well as the Respondent.

Rejoinder is not filed.

Matter stands adjourned to 21.12.2021.


(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)